NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No.61-A/560(6)/NCLT/AHM/2017(New) CA 347 of 2016 in C.P. No. 131/560(6)/NCLT/AHM/2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.07.2017</u>

Name of the Company:

Abdul Wahab Durab Shah

Faisal Abdul Gaffar Kapadia & Ors.

Section of the Companies Act: <u>Sections 560(6) of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. MANAN K. PANVERI ADVOCATE APPLICANT

Learned Advocate Mr. Manan Paneri present for Applicant. Learned Advocate Mr. Navin Pahwa present for Respondents no. 1 to 3.

Applicant not issued notice to Registrar of Companies.

Applicant is directed to issue notice to the Registrar of Companies within one week and Registrar of Companies shall file reply if any within one week thereafter.

For hearing, list the matter on 08.08.2017 along with TP 61/2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of July, 2017.